## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No.: 303 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Wow Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME **DESIGNATION** 

REPRESENTATION SIGNATURE

For the Petitioner(s):

Mr. Manoj Kumar, Company Secretary

For the Respondent(s): Mr. Manish Raj, Company Prosecutor for ROC, Delhi

Ms. Lakshmi Gurung, Standing Counsel, IT Dept.

## ORDER

Ld. Standing Counsel for the Income Tax Department prays for further to file reply. Last opportunity is granted to them.

To come up on 9th January, 2018.

(S. K. Mohapatra)

-S-d-1

Member (T)

(Ina Malhotra) Member (J)